

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 117

IA(I.B.C)/1232(CH)2024

And

CP (IB) No. 302/Chd/Pb/2023

IN THE MATTER OF:
Megha International

...Petitioner-Operational Creditor

Versus

Venus Texspin Ltd.

...Respondent-Corporate Debtor

Under Section: 9, 60(5) IBC 2016

Order delivered on 02.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 19.08.2024.

Sd/-

Court Officer